

Handing over of Defence Research Projects to C.S.I.R.

1859. SHRI C. T. DHANDAPANI :
SHRI GIRIDHAR GOMANGO :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government have handed over 70 Defence Research Projects to Council of Scientific and Industrial Research to create a border base for defence oriented research; and

(b) if so, the names of the projects and the results achieved?

THE MINISTER OF STATE (DEFENCE PRODUCTION) SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir. At present the total number of projects of Defence interest in progress in CSIR laboratories is 48.

(b) As the number of projects is somewhat large the detailed list is not being given. The work of development can be grouped under the following broad categories.

- (i) Chemicals
- (ii) Metals, Alloys
- (iii) Batteries
- (iv) Electronic items
- (v) Instruments.

Work on all these projects is proceeding satisfactorily. In addition CSIR is manufacturing certain items for defence use on a pilot plant basis in their own laboratories or getting industry to set up production units to meet the needs of defence. A high level Steering Committee chaired by D.G., CSIR with members from Defence take review regularly of the progress of such projects.

Advertisements by big business houses in Journal owned by Political Parties

1860. SHRI SHYAMNADAN MISHRA : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether Government have formulated any regulations regarding giving of advertisements by big business houses and companies to journals run by political parties in the light of the legal ban on donations by companies to political parties; and

(b) if so, the main features thereof?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) No, Sir.

(b) Does not arise.

Loans to Unemployed Youth from Burhanpur Branch of the State Bank of India (M.P.)

1861. SHRI G.C. DIXIT : Will the Minister of FINANCE be pleased to state:

(a) whether unemployed youth have to face great difficulties in getting loans from the Burhanpur (Madhya Pradesh) Branch of the State Bank due to surety system existing there;

(b) whether Government propose to exempt the educated unemployed youth from the Surety system for setting loans upto Rs. 1 lakh for setting up small industries; and

(c) the number of the educated unemployed youth upto the age of 35 years in Madhya Pradesh, who took advantage of loan facilities from the State Bank of India during the period 1969-70 and 1970-71?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). With a view to providing bank finance in an increasing measure to the hitherto neglected sectors, particularly to the educated and technically qualified